

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3347
TO BE ANSWERED ON 09.08.2021**

LEGAL PROTECTION TO DOMESTIC WORKERS

†3347. SHRI BASANTA KUMAR PANDA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to formulate any action plan for economic empowerment and to provide legal protection to domestic workers in household workers;**
- (b) if so, the details of the ongoing schemes in this regard;**
- (c) if not, the reasons therefor;**
- (d) the steps proposed to be taken by the Government for economic empowerment of the said women workers in future along with the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Unorganized Workers' Social Security Act, 2008, now subsumed in the Code on Social Security, 2020, provides for social security to all unorganized workers including domestic workers. The Labour Codes, viz Code on Wages, 2019, Occupational Safety, Health and Working Conditions Code, 2020 and Code on Social Security, 2020 provide for decent working conditions, wages, occupational safety, and social security benefits to all categories of workers including domestic workers.

Contd..2/-

Government has launched in 2015 Central Sector Schemes like Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) for life and disability cover and Pradhan Mantri Shram Yogi Man Dhan Yojana (PM-SYM) in March, 2019 for pension to the unorganised workers including domestic workers. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) launched in 2018 provides Rs.5 lakh health coverage per family for secondary and tertiary health benefits to all unorganized workers including domestic workers who are covered as eligible beneficiaries as per Socio Economic Caste census Data, 2011. Domestic Workers Sector Skill Council (DWSSC) under Ministry of Skill Development and Entrepreneurship is imparting various skill development training programmes to domestic workers.

Further, Ministry is developing a National Data Base for Unorganised Workers (NDUW) portal, seeded with Aadhaar, for registration of unorganised workers including domestic workers. The registration under the portal shall commence from August, 2021. It will also be used for delivery of various social security schemes being implemented for them.

Government has also given approval to the first ever All India Survey of Domestic Workers to collect data relating to domestic workers.
